## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2993 ANSWERED ON:12.12.2012 STAFF STRENGTH Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total sanctioned staff strength in the Ministries/Departments, group-wise i.e. Group A to Group D;
- (b) out of the total strength, the number of jobs earmarked for Scheduled Castes/ Scheduled Tribes category as per the Government reservation policy; and
- (c) the reasons, if any, for the staff strength not being in accordance with the reservation policy of the Government?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a): The Group-wise estimated number of sanctioned posts in the Ministries/Departments in the Central Government as on 1.3.2011 is given in the table below:-

Group A Group B Group C Total

Number of sanctioned posts 98977 228755 3335797 3663529

Erstwhile Group D posts have been categorised as Group C after implementation of 6th Central Pay Commission.

(b) & (c): The data about total number of jobs earmarked for Scheduled Castes and Scheduled Tribes in the posts and services of the Central Government is not centrally maintained.

Instructions exists that reservation is to be provided in accordance with the reservation policy of the Government. The percentage of reservation to Scheduled Castes and Scheduled Tribes in Central Government services, wherever applicable, is as under:-

- (i) 15% and 7.5% reservation to Scheduled Castes and Scheduled Tribes, respectively, is available in case of direct recruitment on all India basis by open competition in all Groups viz. A, B and C (including erstwhile Group D posts).
- (ii) 16.6% and 7.5% reservation to Scheduled Castes and Scheduled Tribes, respectively, is available in case of direct recruitment on all India basis otherwise than by open competition in all Groups viz. A, B and C (including erstwhile Group D posts)
- (iii) In case of direct recruitment to Group C (including erstwhile Group D posts) which normally attracts candidates from a locality or a region, the percentage of reservation to Scheduled Castes and Scheduled Tribes is generally fixed in proportion to their population in the respective States/UTs (as per Annexure)
- (iv) 15% and 7.5% reservation is available to Scheduled Castes and Scheduled Tribes, respectively, upto the lowest rung of Group 'A' in case of promotion by selection method. Reservation in promotion by non-selection method is available to Scheduled Castes and Scheduled Tribes in all Groups viz. A, B, C (including erstwhile Group D posts) at the same rates.